

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No. 126/Chd/Pb/2017

In the matter of:

Mahavir Traders ...Petitioner-Operational Creditor

Versus

Ajay Knitwears and Fabrics Pvt. Ltd. ...Respondent-Corporate Debtor

Present: Mr. Nahush Jain, Advocate with Mr. Dheeraj Garg,
Practising Company Secretary for the petitioner.
Mr. Ashok Kumar, Advocate for the respondent.

Reply has been filed by the respondent. The matter could not be
taken up today due to paucity of time. List on 28.02.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

February 01, 2018
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